

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 30

CP NO.(IB)389/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2021 AT  
10:30 AM .

NAME OF THE COMPANY : PRAYAG POLYTECH PVT LTD V/S MD  
PLASTECH PVT LTD

SECTION OF I & B CODE: 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)

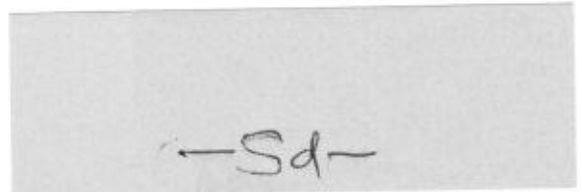
COUNSEL FOR APPLICANT : SH. VINAYAK MITHAL ALONG WITH  
SH. VIPUL GANDA, ADVS.

COUNSEL FOR RESPONDENT : SH. SHADAB ALAM, ADV.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the  
lawyers are on strike and again passed a resolution for abstaining from work today and  
therefore, the matter to be adjourned.

In view of the above, put up on 28<sup>th</sup> April, 2021 before the Regular Court/ through  
Video Conferencing.



Dated : 05.03.2021

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)